

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1467
ANSWERED ON:27.11.2009
MEDICAL FACILITIES FOR SCS AND STS
Balram Shri P.

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government is extending financial assistance to the State Governments for providing medical facilities to persons belonging to Scheduled Castes (SCs) and Scheduled Tribes (STs);
- (b) if so, the details thereof;
- (c) whether the Government has received complaints/reports of diversion of such funds for other purpose; and
- (d) if so, the details thereof and the action taken by the Government thereon?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

(a) to (d) The Government has operationalised National Rural Health Mission (NRHM) with the objective to provide comprehensive public health care facility in the entire country with special focus on the underserved populations in remote, rural areas. The NRHM aims to provide overarching umbrella to the existing National Programmes of Health and Family Welfare including RCH-II, Malaria, Blindnes, Iodine deficiency, Filariasis, Kala Azar, T.B., Leprosy and Integrated disease Surveillance. Further, it addresses the issue of health in a sector-wide manner addressing sanitation and hygiene, nutrition and safe drinking water as basic determinants of good health. The initiatives under NRHM are benefiting the weaker sections including Scheduled Castes (SCs) and Scheduled Tribes (STs) all levels.

The Government has not received any complaint/reports of diversion of funds under NRHM for any other purpose.